

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/36885/2025	S. SIBARAM REDDY @ KALIA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	HINJILI /836 /2024 (//	AOR20220001558C202500230
2	D-BLAPL/36886/2025	BASAB RANJAN SETHI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SUNDARGARH TOWN /328 /2025 (//	AOR20220002787C202500169
3	D-BLAPL/36889/2025	KALIA @ ARABINDA SAHOO VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJNAGAR /400 /2025 (//	
4	D-BLAPL/36890/2025	G. KRUSHNA PATRA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BERHAMPUR TOWN /395 /2025 (//	
5	D-BLAPL/36891/2025	JUGAL MALLIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /121 /2025 (//	
6	D-BLAPL/36909/2025	RAJU SAHU VS STATE OF ODISHA	JAGADIP SAHOO VS	G.R.P.S. /195 /2025 (//	AOD20250001139C202500005
7	D-BLAPL/36914/2025	SUJIT BEHERA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	REAMAL /196 /2014 (//	
8	D-BLAPL/36915/2025	ROJINA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /298 /2025 (//	
9	D-BLAPL/36919/2025	AJAYA KUMAR SAMANTARAY @ AJAY SAMANTARAY @ ARASABHADHAN VS STATE OF ODISHA	ARASABHADHAN VS	INFOVALLY UPD BHUBANESWAR /268 /2025 (//	
10	D-BLAPL/36922/2025	UMANG JAYSHANKAR DWIVEDI VS STATE OF ODISHA	DAYANIDHI MISHRA VS	CHAULIAGANJA /513 /2025 (//	
11	D-BLAPL/36928/2025	SUKANTA @ SUSANTA DAS @ SUSHANTA DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BIDANASI /55 /2023 (//	AOR20220001615C202500218

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/36936/2025	DURJYODHAN PRADHAN VS STATE OF ODISHA	TANMAY MISHRA VS	BERHAMPUR SADAR /510 /2023 () //	
13	D-BLAPL/36939/2025	SHYAMLAL MARAVAI @ SHYAMLAL MARAVI @ VS STATE OF ODISHA	ARJEET MISHRA VS	//0 () //	
14	D-BLAPL/36940/2025	MANOJ KUMAR BEHERA VS STATE OF ODISHA	SNEHASISH BEHERA VS	//0 () //	
15	D-BLAPL/36941/2025	SANJU @ SANDEEP PATEL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KOTOAGARH /145 /2025 () //	
16	D-BLAPL/36942/2025	VICKY BADAIAK @ BIKI BADAIAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BIRMITRAPUR /504 /2025 () //	
17	D-BLAPL/36943/2025	RAJESH KUMAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BIRMITRAPUR /504 /2025 () //	
18	D-BLAPL/36945/2025	MAHESH PATEL @ MAHESH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KOTOAGARH /145 /2025 () //	
19	D-BLAPL/36948/2025	MAKARANDA NANDA @ MAKRAM NANDA @ MAKAM VS STATE OF ODISHA	AMMAN KUMAR TARAI VS	TUSRA /19 /2021 () //	
20	D-BLAPL/36950/2025	HASINUR JAMAN SK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	G.R.P.S. /221 /2025 () //	
21	D-BLAPL/36952/2025	SACHI @ SACHALA PATRA VS STATE OF ODISHA	PRINCE PATNAIK VS	DHENKANAL SADAR /653 /2025 () //	
22	D-BLAPL/36955/2025	LIKUA @ LITUA SAHOO VS STATE OF ODISHA	BISHNU BRATA SINGH VS	BHUBAN /481 /2025 () //	
23	D-BLAPL/36957/2025	PRATAP TAKRI	SK. ZAFARULLA	KORAPUT TOWN /291 /2023	

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		VS	VS	()	
24	D-BLAPL/36959/2025	STATE OF ODISHA RAMA GOUDA	SK. ZAFARULLA	KORAPUT TOWN /291 /2023	
		VS	VS	()	
25	D-BLAPL/36960/2025	STATE OF ODISHA PRAMOD KAR	DEBASISH SAMAL	SUNDARGARH TOWN /433 /2024	
		VS	VS	()	
26	D-BLAPL/36962/2025	STATE OF ODISHA NABIN NAG	SUSAMPAD HOTA	GAISILET /202 /2025	
		VS	VS	()	
27	D-BLAPL/36963/2025	STATE OF ODISHA PAPU MALLIK	DALIRANI BEHURAY	SORO /356 /2025	
		VS	VS	()	
28	D-BLAPL/36965/2025	STATE OF ODISHA SAMBHUNATH BEHERA	DALIRANI BEHURAY	SIMULIA /541 /2025	
		VS	VS	()	
29	D-BLAPL/36966/2025	STATE OF ODISHA MAHENDRA ROHIDAS	SAMARENDRA BAHADUR	/ /0	
		VS	VS	()	
30	D-BLAPL/36968/2025	STATE OF ODISHA ANJAN KUMAR TAKIRI	BIKASH KUMAR DASH	K.NUAGOAN /167 /2025	
		VS	VS	()	
31	D-BLAPL/36971/2025	STATE OF ODISHA GANESH BHUE	TARA PRASAD MOHAPATRA	PATNAGARH /322 /2025	
		VS	VS	()	
32	D-BLAPL/36973/2025	STATE OF ODISHA RAMI TUDU	SUBRATA PANDA	MAHABIROD /15 /2023	
		VS	VS	()	
33	D-BLAPL/36974/2025	STATE OF ODISHA SATYAJIT MAHARANA @ BADAL	MANAS KUMAR CHAND	LINGARAJ P.S. /235 /2021	
		VS	VS	()	
34	D-BLAPL/36978/2025	STATE OF ODISHA ADAITA BEHERA	JYOTIRMAYA SAHOO	BANAPUR P.S. /433 /2025	
		VS	VS	()	

ORISSA HIGH COURT

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35	D-BLAPL/36979/2025	STATE OF ODISHA SURENDRA KUMAR DAS VS	PRASANTA KUMAR JENA VS	// KHANDAGIRI P.S. /832 /2025 ()	
36	D-BLAPL/36980/2025	STATE OF ODISHA AMULYA DANDAPAT VS	KHUSBU PANIGRAHI VS	// JALESWAR /503 /2025 ()	AOR20220002787C202500170
37	D-BLAPL/36984/2025	STATE OF ODISHA AMAN KHILLA VS	PABITRA KUMAR DUTTA VS	// ORKEL /152 /2025 ()	
38	D-BLAPL/36988/2025	STATE OF ODISHA PRABIR KUMAR SAHU @ PAPU VS	JUGALA KISHORE PANDA VS	// RAMBHA (KHALLIKOTE) /541 /2025 ()	AOR20250001157C202500007
39	D-BLAPL/36995/2025	STATE OF ODISHA DEBASISH NAYAK VS	ARJUNA CHARANA BEHERA VS	// / /0 ()	
40	D-BLAPL/36996/2025	STATE OF ODISHA DURGA DEEP VS	BYOMOKESH SAHOO VS	// BAREIPALI /195 /2025 ()	
41	D-BLAPL/37000/2025	STATE OF ODISHA MANOJ KUMAR GOUDA VS	ANUPAM DASH VS	// GRAM GANJAM /270 /2025 ()	
42	D-BLAPL/37003/2025	STATE OF ODISHA RAJIV MAHALDAR VS	PABITRA KUMAR DUTTA VS	// ORKEL /152 /2025 ()	
43	D-BLAPL/37004/2025	STATE OF ODISHA KEDAR PRASAD NATH VS	PRAFULLA KUMAR BISWAL VS	// AUL /224 /2025 ()	
44	D-BLAPL/37008/2025	STATE OF ODISHA DINESH PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()	
45	D-BLAPL/37009/2025	STATE OF ODISHA SAMIR KUMAR BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// // ()	AOD20240000366C202500018

ORISSA HIGH COURT

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46	D-BLAPL/37011/2025	PRASANT BISWAL VS STATE OF ODISHA	ANANTA KUMAR ROUT VS	PARADEEP MODEL /281 /2025 () //	AOD20240001037C202500003
47	D-BLAPL/37012/2025	SAKTI RANJAN RAYGURU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /247 /2025 () //	
48	D-BLAPL/37013/2025	SANJU NAG VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	// () //	AOR20220000053C202500125
49	D-BLAPL/37014/2025	RAJESH BARIK VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /34 /2025 () //	
50	D-BLAPL/37017/2025	RAMAKRUSHNA MAHANA VS STATE OF ODISHA	DHANANJAYA DAS VS	BHOGRAI /532 /2024 () //	
51	D-BLAPL/37018/2025	MANAS KUMAR JENA VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	//0 () //	
52	D-BLAPL/37020/2025	YOGENDAR RAM VS UNION OF INDIA	MOHAMMED RIAZ VS	//0 () //	
53	D-BLAPL/37025/2025	SIBA SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //	
54	D-BLAPL/37029/2025	KALYANI KALET @ DUGUNU VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA SADAR /475 /2025 () //	
55	D-BLAPL/37032/2025	SHAIK NADIM VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	KISSANNAGAR PS /227 /2025 () //	
56	D-BLAPL/37033/2025	SAGAR SUNAM VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MATHILI /210 /2025 () //	
57	D-BLAPL/37034/2025	RAJBEER NAIK	BISWAJIT RANJAN TRIPATHY	BOUDH /407 /2025	AOD20240000069C202500075

ORISSA HIGH COURT

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/37038/2025	SHANKAR HINDIA	PRASANTA KUMAR SAHOO	MATHILI /210 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/37039/2025	MUNA @ BISWARANJAN SWAIN	SANJIB KUMAR BHANJADEO	KHURDA SADAR /194 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/37041/2025	BAULA DAS	DEEPAK RANJAN PARIDA	MARSHAGHAI /271 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/37042/2025	SADASIBA JAGADEV @ SADASHIVA JAGDEV	SANJIB KUMAR BHANJADEO	Maitri Vihar PS /264 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/37043/2025	CHANDAN BARIK	MANORANJAN MUDULI	KANPUR /66 /2025	AOD20240000388C202500049
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/37050/2025	PRAVAKAR SAHOO @ PRAVAKAR SAHU	BHABANI SHANKAR DASPARIDA	SORO /121 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CMAPL/49439/2025	NABIN KUMAR PANDA	AJAYA KUMAR DASH	//	
		VS	VS	()	
		ASSISTANT GENERAL MANAGER, REGION II, STATE BANK OF INDIA, GANJAM		//	
65	D-CMAPL/49496/2025	M/S ARCHITECTS COMBINE, KHURDA	ADV.	//	
		VS	VS	()	
		PARADEEP MUNICIPALITY, JAGATSINGHPUR		//	
66	D-CMP/49308/2025	SUKADEV MAHAR	PRASANTA KUMAR DAS	//	
		VS	VS	()	
		SATYANANDA DAS		//	
67	D-CMP/49310/2025	SULOCHANA PRADHAN @ KHATEI	GOPINATH MISHRA	//	
	CMP/1910/2025	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)	
		TAPASWINI PRADHAN		Fao/0000126/2025	
68	D-CMP/49311/2025	NIMAI CHARAN GHIBILA	JAGANNATH BHUYAN	//	
	CMP/1911/2025	VS	VS	CIVIL JUDGE (JD),S.RAMPUR(Sonepur)	

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69	D-CMP/49315/2025	LINGA GAHIR JAYARAM SAHOO VS SUKADEB SAHOO	PARSURAM PARIJA VS	IA/0000004/2025 // ()	
70	D-CMP/49319/2025	M/S. ODISHA MINING CORPORATION LTD., BBSR VS M/S. A.K. ENTERPRISES, JHARKHAND	IPSIT AUROBINDO ACHARYA VS	// ()	
71	D-CMP/49331/2025	K.KUSUMA VS JAMMULA SIVA SANKAR	HARIPAD MOHANTY VS	// ()	
72	D-CMP/49341/2025	NIRUPAMA BAG VS TRAYANATH BAG	SUMIT KUMAR MOHANTY VS	// ()	AOR20220003068C202500022
73	D-CMP/49342/2025 CMP/1912/2025	TIRUPATI PANIGRAHI VS TIRUPATI CHOUDHURY	ABHISHEK DASH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001193/2025	AOD20240000186C202500030
74	D-CMP/49351/2025	SITA DEI @ DEVI VS KRUSHNA CHANDRA HARICHANDAN	SATYAJIT PATTANAİK VS	// ()	
75	D-CMP/49355/2025	ATTARINMOSA NONO @ ATTARUN NISA BIBI VS SK. MOIUDDIN	BRAHMANANDA TRIPATHY VS	// ()	
76	D-CMP/49370/2025	TALEMUN BIBI VS SK. NAUSAD KALAPAHAD	ACHYUTANANDA PATTANAİK VS	// ()	
77	D-CMP/49373/2025	RABI NARAYAN NAYAK VS GOBINDA CHANDRA NAYAK	TRILOCHAN PANIGRAHI VS	// ()	
78	D-CMP/49384/2025	M/S. MANDAKINI COAL CO. LTD., ANGUL VS NOMINATED AUTHORITY, GOI	ASIT KUMAR DASH VS	// ()	
79	D-CMP/49391/2025	PRINCIPAL, KUSUM DEVI SATSANGHA WOMENS CO-OPERATIVE SOCIETY VS STATE OF ODISHA	IPSIT AUROBINDO MOHANTY VS	// ()	

ORISSA HIGH COURT

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80	D-CMP/49400/2025	KALPANA PANDEY VS MALATI BHOI	DEO KUMAR AJMERIA VS	// 0 //	AOR20230000140C202500003
81	D-CMP/49416/2025	NANDA KISHORE SAHU VS BASANTI BEHERA	AMBUJA BANDHU PARIDA VS	// 0 //	
82	D-CMP/49472/2025	SUBHAN ALLAH KHAN VS SAHEDA KHATUN	AJODHYA RANJAN DASH VS	// 0 //	
83	D-CMP/49486/2025	BHAGABAT PRADHAN VS TULASI PRADHAN	AMIT PRASAD BOSE VS	// 0 //	
84	D-CMP/49487/2025	DILLIP KUMAR PANIGRAHI VS MAMATA PATI	JAGAJIBAN PRADHAN VS	// 0 //	
85	D-CMP/49495/2025	BIBUTI BHUSAN PRADHAN VS BINAYA KUMAR ACHARYA	AMIT PRASAD BOSE VS	// 0 //	
86	D-CONTC/49293/2025	UDHABA CHANDRA SAHOO VS ANU GARG,IAS	ADV. VS	// 0 //	
87	D-CONTC/49294/2025	MANJULA NAYAK VS ANU GARG,IAS	ADV. VS	// 0 //	
88	D-CONTC/49298/2025	PARAMESWAR DASH VS RAJESH P.PATIL,IAS	ADV. VS	// 0 //	
89	D-CONTC/49301/2025	GANESWAR BISWAL VS ANU GARG,IAS	ADV. VS	// 0 //	
90	D-CONTC/49323/2025	TRILOCHAN NEPAK VS ARABIND AGRAWAL, IAS	ADV. VS	// 0 //	
91	D-CONTC/49325/2025	KANAKALATA SAMAL	AGASTI KANUNGO	//	

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		VS	VS	0	
92	D-CONTC/49345/2025	NITYANANDA BARIK, OES M.C. OF RADHA DAMODAR GIRLS U.P. SCHOOL	SANGRAM JENA	//	
		VS	VS	0	
93	D-CONTC/49363/2025	THIRUMALA NAIK N.,IAS GOBINDA MAJHI	PRASANTA KUMAR JENA	//	
		VS	VS	0	
94	D-CONTC/49371/2025	PAWAR SACHIN PRAKASH, COLLECTOR AND D.M.,KALAHANDI NILIMA TRIPATHY	ADV.	//	
		VS	VS	0	
95	D-CONTC/49380/2025	DEORANJAN KUMAR SINGH,IAS ANANDA KANDA BARIK	ADV.	//	
		VS	VS	0	
96	D-CONTC/49389/2025	ARAVIND AGRAWAL, IAS BRUNDABAN MAHAMALLIK	ADV.	//	
		VS	VS	0	
97	D-CONTC/49408/2025	N. THIRUMALA NAIK, IAS GRAM PANCHAYAT HIGH SCHOOL, DHANGADADIH	ADV.	//	
		VS	VS	0	
98	D-CONTC/49427/2025	N. THIRUMALA NAIK, IAS BALARAM PATRA	ADV.	//	
		VS	VS	0	
99	D-CONTC/49434/2025	ASWATHY S,IAS LABAKUSHA HIGH SCHOOL	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
100	D-CONTC/49435/2025	N.THIRUMALA NAIK,IAS PRADIPTA KUMAR SAHOO	ADV.	//	
		VS	VS	0	
101	D-CONTC/49438/2025	DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR, CUTTACK KALPANA MAHAPATRA	ADV.	//	
		VS	VS	0	
102	D-CONTC/49442/2025	N.THIRUMALA NAIK,IAS NARASINGHA SAHU	ADV.	//	
		VS	VS	0	

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103	D-CONTC/49445/2025	PRASANTA REDDY,IAS E.RABI NARAYAN PATRO VS	B.SIVA SATYAM VS	// // 0	
104	D-CONTC/49446/2025	ARAVIND AGARWAL,IAS DR.GIRIDHARI@GIRIDHAR NAYAK VS	B.SIVA SATYAM VS	// // 0	
105	D-CONTC/49449/2025	ARAVIND AGARWAL,IAS RAJENDRA KUMAR PRADHAN VS	B SIVA SATYAM VS	// // 0	
106	D-CONTC/49455/2025	ARAVIND AGARWAL,IAS SANJIB KU.DASH VS	B.SIVA SATYAM VS	// // 0	
107	D-CONTC/49459/2025	ARAVIND AGARWAL,IAS PRASAN KUMAR MAHARANA VS	B.SIVA SATYAM VS	// // 0	
108	D-CONTC/49463/2025	ARAVIND AGARWAL,IAS G.B. OF RAJIB GANDHI PANCHAYAT SAMITI JUNIOR COLLEGE (GIRIDHAR SECONDARY SCHOOL) VS	B.SIVA SATYAM VS	// // 0	
109	D-CONTC/49467/2025	ARAVIND AGARWAL,IAS G.B. OF BIJU PATTNAIK WOMENS JUNIOR COLLEGE (GIRIDHAR SECONDARY SCHOOL) VS	B.SIVA SATYAM VS	// // 0	
110	D-CONTC/49470/2025	ARAVIND AGARWAL,IAS SRINIBAS SWAIN VS	B.SIVA SATYAM VS	// // 0	
111	D-CONTC/49474/2025	ARAVIND AGARWAL,IAS BINITA MOHAPATRA VS	B.SIVA SATYAM VS	// // 0	
112	D-CONTC/49478/2025	ARAVIND AGARWAL,IAS MUCHIRAM KISKU VS	BHABANI SANKAR DAS VS	// // 0	
113	D-CONTC/49482/2025	AMBARISH KUMAR SINGH,DEPUTY GENERAL MANAGER JYOTI PRAKASH PANDA VS SATYABRATA SAHU, ADDITIONAL CHIEF SECRETARY HOME DEPTT.	P.ANUP DASH VS	// // 0 //	AOD20250000916C202500020

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114	D-CRLA/36969/2025	SARAT CHANDRA NAYAK VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHUNTA /336 /2023 () //	
115	D-CRLA/37005/2025	RAJA DAS VS STATE OF ODISHA	REBATI LATA PANDA VS	BADAMBADI /25 /2020 () //	
116	D-CRLA/37007/2025	ACHTYUTANANDA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MANIABANDHA /30 /2025 () //	
117	D-CRLA/37015/2025	RANJAN DALEI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	JAIPATNA /83 /2023 () //	AOR20220001303C202500070
118	D-CRLA/37024/2025	GOPINATH SAHU VS STATE OF ODISHA	SUBASH CHANDRA PRADHAN VS	BHATILI /206 /2023 () //	
119	D-CRLA/37044/2025	BADAL BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /85 /2024 () //	
120	D-CRLA/37045/2025	SIMANCHALA SAHU@SILU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	CHATRAPUR /602 /2025 () //	
121	D-CRLLP/36975/2025	STATE OF ODISHA(VIG.) VS P SIMANCHAL PATRO	SANGRAM DAS,S.C.VIGILANCE VS	VIGILANCE PS (BERHAMPUR) /9 /2006 () //	AOR20220001542C202500022
122	D-CRLLP/36997/2025	DR. PRANABESH PANDA VS SRIRANJAN PATTNAIK	PRASANNA KUMAR PARHI VS	//0 () //	
123	D-CRLMC/36898/2025	SATRUGHNA ROUT VS STATE OF ODISHA	RAMAKANTA PANDA VS	GURUDIJHATIA /173 /2023 () //	AOD20240000348C202500037
124	D-CRLMC/36911/2025	UMESH SAW@SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	SINAPALI /131 /2025 () //	
125	D-CRLMC/36916/2025	ABHIJEET MANDAL	JNYANANANDA PANDA	BHAWANIPATNA TOWN /388 /2025	

ORISSA HIGH COURT

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/36921/2025	SADAN BARIK	AMIT KUMAR SAHU	BOIPARIGUDA /92 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/36923/2025	AJAY KUMAR NATH	RAMESH CHANDRA MAHARANA	JAJPUR TOWN /74 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/36944/2025 CRLMC/5053/2025	MISHRA CHANDRA BEHERA	SOUMYA RANJAN MOHANTY	MANCHESWAR P.S. /245 /2025	
		VS	VS	J.M.F.C.(II),BHUBANESWAR(Khordha)	
		STATE OF ODISHA		CT/0000646/2025	
129	D-CRLMC/36951/2025	BIBHUTI RANJAN BEHERA @ BIBHURANJAN BEHERA @ BIBHUKUMAR BEHERA	PRANTAN KUMAR BEHERA	NILGIRI /255 /2018	AOR20220003422C202500126
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/36953/2025	AKSHYA KANHAR	SK. ZAFARULLA	MANAMUNDA /11 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/36954/2025	RAJU MAHALIK	SUSANTA SEKHAR MOHAPATRA	KHANTAPADA /63 /2020	AOD20220004450C202500043
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/36956/2025	OMM PRAKASH PRADHAN	GHANASHYAM BANJI	MANAMUNDA /15 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/36958/2025	JEBARDHAN@JIBARDHAN BHOI	AZAD KESHORI DASH	GHANTAPADA /179 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/36985/2025	MANAS RANJAN SATPATHY	PRAMOD KUMAR MISHRA	MAHILA PS,SEC-3,ROURKELA /101 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/36986/2025	PRAMOD KUMAR SAHOO	PRADEEPTA KUMAR SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/36989/2025	SANTOSH KR. GOUDA	JYOTIRMAYA SAHOO	SURADA /198 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/36990/2025	STATE OF ODISHA BASANTA KUMAR NAIK @ BASANTA NAIK VS	JUGALA KISHORE PANDA VS	// JARAPADA /50 /2024 ()	
138	D-CRLMC/36993/2025	STATE OF ODISHA AJAY KUMAR RAI @ RAY VS	PRASANNA KUMAR MISHRA VS	// PADMAPUR /83 /2021 ()	
139	D-CRLMC/36994/2025	STATE OF ODISHA SARAT CHANDRA PRADHAN VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /188 /2025 ()	
140	D-CRLMC/37006/2025	STATE OF ODISHA BHAJANA PATRA VS	PRIYA RANJAN SINGH VS	// / 0 ()	
141	D-CRLMC/37030/2025	SAHID AKTAR NIRANJAN ROUT @ DILU VS	PRAVASH CHANDRA JENA VS	// JENAPUR /234 /2025 ()	
142	D-CRLMC/37031/2025	STATE OF ODISHA SASHI BHUSAN PANI VS	ABHAS MOHANTY VS	// BHUBANESWAR VIGILANCE /26 /2006 ()	
143	D-CRLMC/37040/2025	STATE OF ODISHA(VIG.) MASTARAM BAGARTYA VS	TUKUNA KUMAR MISHRA VS	// CHANDAHANDI /73 /2024 ()	
144	D-CRLMC/37048/2025	DHANIRAM NAG RAJENDRA BARIK VS	BIBHUTI BHUSHAN KUMBHAR VS	// // ()	AOR20230001126C202500009
145	D-CRLMC/37049/2025	PRADYUMNA CHOUHAN SANTOSH KUMAR JAYSINGH VS	PRAFULLA KUMAR BISWAL VS	// PATTAMUNDAI /396 /2021 ()	
146	D-CRLMP/36888/2025	STATE OF ODISHA SRIMATI SUSNA VS	Laxmi Sharma VS	// / 0 ()	
147	D-CRLMP/36976/2025	STATE OF ODISHA BIJAYA KUMAR MALLIK VS	SAROJ KUMAR SWAIN VS	// / 0 ()	
		TATANI JENA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMP/36982/2025	RANJAN KUMAR DAS VS STATE OF ODISHA	BAMADEV BARAL VS	// () //	
149	D-CRLMP/37023/2025	SUSMITA PALIA@PATRA VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	// () //	
150	D-CRLREV/36931/2025	DIPTI RANJAN SWAIN VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	SATYABADI /361 /2023 () //	
151	D-CRLREV/36946/2025	RANJAN PARICHHA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /29 /2025 () //	AOR20220001631C202500329
152	D-CRLREV/36972/2025	PRADEEP KUMAR DEEP@PRADIP DIP VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TITILAGARH /454 /2022 () //	
153	D-CRLREV/37019/2025	MADHA @ MADHAB CHANDRA SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BHATILI /117 /2023 () //	
154	D-CRLREV/37027/2025	AJIT GRAHACHARYA VS STATE OF ODISHA	SAMIR KUMAR MISHRA(SR. ADV.) VS	JAJPUR ROAD /335 /2024 () //	
155	D-EXP/49333/2025	CHITTARANJAN MUND VS ARVIND AGRAWAL, IAS	DR.PURUSOTTAM CHULI VS	// () //	
156	D-EXP/49336/2025	SUNIL KUMAR PANDA VS ARVIND AGRAWAL, IAS	DR.PURUSOTTAM CHULI VS	// () //	
157	D-FAO/49299/2025	M/S. JAGANATH RICE MILL, KURDHA VS SANJUKTA NAYAK	SUSHIL KUMAR PATNAIK VS	// () //	
158	D-MACA/49452/2025	B.M., HDFC ERGO GENERAL INSURANCE CO., BBSR VS RUPANTAR BARAL	ADAM ALI KHAN VS	// () //	
159	D-MACA/49461/2025	B.M. (LEGAL CLAIMS), EDELWEISS GENERAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	//	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
160	D-MATA/49292/2025	RUNU NAHAK SASANKA KUMAR NISANKA	VS PRADEEP KUMAR KUNDU	//	AOR20220004106C202500162
		VS	VS	0	
161	D-MATA/49346/2025	ANITA PANDA ARABINDA BARIK	VS LAKSHMAN MISHRA	//	
		VS	VS	0	
162	D-MATA/49428/2025	RAJESWARI BARIK NUTAN KUMARI SAHU	VS TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
163	D-MATA/49441/2025	PRABHAT RANJAN CHOTRAY BABRUBAHAN PADHI	VS BISHNU PRASAD PRADHAN	//	
		VS	VS	0	
164	D-MATA/49448/2025	SABITA PADHI MITASHA SINGH	VS OM SWARUP	//	
		VS	VS	0	
165	D-MSA/49309/2025	MOHANISH PRATAP SINGH CHAUHAN M/S. BOUDH INFAR VENTURE PVT. LTD., KHURDA	VS BISHNU PRASAD SARANGI	//	
		VS	VS	0	
166	D-OTAPL/49339/2025	THE SECRETARY, ODISHA REAL ESTATE TRIBUNAL, BBSR PRINCIPAL COMMISSIONER OF CGST AND CENTRAL TAXES, BBSR	VS MOHAPATRA (SR. S.C.)	//	
		VS	VS	0	
167	D-RPFAM/49347/2025	HINDUSTAN AERONAUTICS LTD., KORAPUT DAYANIDHI MAHAPATRA	VS SAYANTAN PANDA	//	
		VS	VS	0	
168	D-RPFAM/49382/2025	NIRUPAMA MAHAPATRA NAKULA BEHERA	VS AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
169	D-RSA/49335/2025	SAIDEVI BEHERA NAJMA KHATUN	VS SHUBHENDU KUMAR PARIDA	//	
		VS	VS	0	
170	D-RSA/49433/2025	MD.SAFIC RABINDRANATH PASAYAT	VS SAILESH DAS	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-RSA/49490/2025	MAHENDRANATH PASAYAT ANAMA ROUL VS JOGI ROUL	SHAKTI PRASAD DAS VS	// // ()	
172	D-RVWPET/49460/2025	KANAKALATA GIRI VS MALATI DAS	BIBHUTI BHUSAN MISHRA VS	// // ()	
173	D-TRPCRL/36998/2025	SABINA ROUT VS BISWANATH PATRA	DEEPALI MAHAPATRA VS	GANGAPUR (BHANJANAGAR) /408 /2022 // ()	
174	D-TRPCRL/37036/2025	SUDHIR KUMAR MISHRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BADAGADA /23 /1998 // ()	
175	D-WA/49290/2025	STATE OF ODISHA VS RASHMI RANJAN NAYAK	UMESH CHANDRA BEHURA,A.G.A VS	// // ()	LOD20240000194C202500480
176	D-WA/49291/2025	STATE OF ODISHA VS SURESH CHANDRA PARIDA	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()	LOD20240000172C202500458
177	D-WA/49340/2025	SABITRI DAS VS STATE OF ODISHA	SUPRATIV SAHOO VS	// // ()	
178	D-WA/49381/2025	AMAR KUMAR SAHOO VS REGIONAL MANAGER, INDUSIND BANK, BBSR	SURYAKANTA DASH VS	// // ()	
179	D-WP(C)/49288/2025 WP(C)/34257/2025	UDAYANATH MANGARAJ VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()	
180	D-WP(C)/49289/2025 WP(C)/34261/2025	KUNI MAHAPATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()	
181	D-WP(C)/49295/2025	GOUTAM RAKSHIT VS STATE OF ODISHA	APARESH BHOI VS	// // ()	AOR20220001814C202500027

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/49296/2025	PACHANAN KANHAR VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
183	D-WP(C)/49297/2025	KAINTARA PRIMARY AGRICULTURAL COOPERATIVE SOCIETY, KAINTARA VS STATE OF ODISHA	VESU KUMAR ANSARA VS	// 0 //	
184	D-WP(C)/49300/2025	SUBHASHREE HOTA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //	
185	D-WP(C)/49302/2025	SAMSAD BEGUM VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
186	D-WP(C)/49303/2025	BRUNDABAN PANDA VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// 0 //	
187	D-WP(C)/49304/2025	NIDHI BEHERA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
188	D-WP(C)/49305/2025	RABINDRANATH JENA VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //	
189	D-WP(C)/49306/2025	SURAJ MALLIK VS SUPERINTENDENT OF POLICE, ROURKELA	SIDHARTHA DAS VS	// 0 //	
190	D-WP(C)/49307/2025	PRASANNA KUMAR SAHOO VS THE REGIONAL DIRECTOR, RESERVE BANK OF INDIA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202500139
191	D-WP(C)/49312/2025	SUBRAT KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
192	D-WP(C)/49313/2025	M/S. NARBHERAM VISHRAM, HARYANA VS ASST COMNR OF CUSTOMS, PARADEEP CUSTOMS DIVISION, JAGATSINGHPUR	MUKESH PANDA VS	// 0 //	
193	D-WP(C)/49314/2025	M/S. SOLARCRAFT CLEANTECH PRIVATE LIMITED, GURUSRAM	GURUSRAM	//	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
194	D-WP(C)/49316/2025	ASSISTANT COMMISSIONER OF CUSTOMS, JAGATSINGHPUR SAGARIKA JENA	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	
195	D-WP(C)/49317/2025	STATE OF ODISHA JAYANTI MEHER	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
196	D-WP(C)/49318/2025	STATE OF ODISHA RANJIT MOHANTA	SMITA RANJAN PATNAIK	//	
		VS	VS	0	
197	D-WP(C)/49320/2025	STATE OF ODISHA BANAMALI BISWAL	ASHIM KISHOR PAL	//	
		VS	VS	0	
198	D-WP(C)/49321/2025	STATE OF ODISHA PRAVAKAR MAJHI	ASHIM KISHORE PAL	//	
		VS	VS	0	
199	D-WP(C)/49322/2025	STATE OF ODISHA DAMODAR MARANDI	MANORANJAN PADHI	//	
		VS	VS	0	
200	D-WP(C)/49324/2025	STATE OF ODISHA M/S KHATAU NARBHERAM AND COMPANY, GURUGRAM	CHITRESH PANDA	//	
		VS	VS	0	
201	D-WP(C)/49326/2025	ASSISTANT COMMISSIONER OF CUSTOMS, JAGATSINGHPUR NARENDRA KUMAR SWAIN	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
202	D-WP(C)/49327/2025	STATE OF ODISHA SATYANANDA CHINDA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
203	D-WP(C)/49328/2025	STATE OF ODISHA ARNAPURNA PANIGRAHI	TRILOCHAN PANIGRAHI	//	
		VS	VS	0	
204	D-WP(C)/49329/2025	STATE OF ODISHA JAGANNATH MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/49330/2025	STATE OF ODISHA SANU DASH VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
206	D-WP(C)/49332/2025	STATE OF ODISHA LALITH HARIJAN VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
207	D-WP(C)/49334/2025	STATE OF ODISHA SANTOSH KUMAR NAIK VS	SUDEEPTA KUMAR SINGH VS	// // ()	
208	D-WP(C)/49337/2025	STATE OF ODISHA BASANTA KUMAR SAHOO VS	ALOK KUMAR MOHANTY VS	// // ()	
209	D-WP(C)/49338/2025	STATE OF ORISSA KAPLI PRASAD ADBANG VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
210	D-WP(C)/49343/2025	STATE OF ODISHA TARA @ TARAMANI PARHI VS	SURESH KUMAR CHOUDHURY VS	// // ()	
211	D-WP(C)/49344/2025	THE SECRETARY, GENERAL ADMINISTRATION (GA) DEPT., KHURDA TANKADHAR ADBANG VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
212	D-WP(C)/49348/2025	STATE OF ODISHA BISWAMITRA NAIK VS	JAGABANDHU SAHU VS	// // ()	AOR20220001487C202500103
213	D-WP(C)/49349/2025	STATE OF ODISHA MANJU BISWAL VS	DEBA KUMAR RATH VS	// // ()	
214	D-WP(C)/49350/2025	STATE OF ODISHA BANUA CHINDA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
215	D-WP(C)/49352/2025	STATE OF ODISHA RADHASHYAM SAHOO VS	SANGRAM JENA VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/49353/2025	KUNI SETHI VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
217	D-WP(C)/49354/2025	INDIRA NAYAK VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //	
218	D-WP(C)/49356/2025	KUNI SETHI VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
219	D-WP(C)/49357/2025	CHANDRA BHUSAN SAHU VS COLLECTOR, MAYURBHANJ	BHARAT CHANDRA PATRA VS	// 0 //	
220	D-WP(C)/49358/2025 WP(C)/34247/2025	GOBINDA CHANDRA PRADHAN VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
221	D-WP(C)/49359/2025	AMITA TRIPATHY VS THE GENERAL MANAGER, UNION BANK OF INDIA, MAIN BRANCH, BBSR	ASIT KUMAR JENA VS	// 0 //	
222	D-WP(C)/49360/2025	AMULYA KUMAR MAHARANA VS STATE OF ODISHA	CHAKRADHAR SINGH VS	// 0 //	
223	D-WP(C)/49361/2025	RAMESH CHANDRA PARIDA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //	
224	D-WP(C)/49362/2025	M/S S.K PLASTICS VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL)	SURESH CHANDRA DASH VS	// 0 //	AOD20240000953C202500041
225	D-WP(C)/49364/2025	RAMESH KUMAR SHARMA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //	
226	D-WP(C)/49365/2025	DEBESH KUMAR MAHALIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
227	D-WP(C)/49366/2025	PRADOSH KUMAR SETHY	PRAFULLA KUMAR MOHAPATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/49367/2025	JANAKI SETHY	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/49368/2025	NARASINGHA SAHU	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/49369/2025	BIBHISHANA DALADASIA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/49372/2025	NACHHI GADANAYAK	PRADEEP RANJAN MISHRA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
232	D-WP(C)/49374/2025	BAISHNAB CHARAN SETHI	DILLIP KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/49375/2025	SUBAL CHANDRA BARIK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/49376/2025	UDAYA CHANDRA SAMAL	SURYASNATA MOHAPATRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
235	D-WP(C)/49377/2025	PITAMBAR KANHAR	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/49378/2025	SIDHESWAR PRADHAN	SAROJ KUMAR PADHY	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
237	D-WP(C)/49379/2025	BALADEV PRASAD UPADHYAYA	DILLIP KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
238	D-WP(C)/49383/2025	DIBAKAR DEHURY	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/49385/2025	STATE OF ODISHA M/S RKD CONSTRUCTIONS PVT. LTD, KHURDA VS	SIDHANT DWIBEDI VS	// // 0	
240	D-WP(C)/49386/2025	STATE OF ODISHA MD. ABDUL SAHAJIT VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
241	D-WP(C)/49387/2025	STATE OF ODISHA NIHAR RANJAN DAS VS	DIPTI RANJAN BHOKTA VS	// // 0	
242	D-WP(C)/49388/2025	STATE OF ODISHA PRINCIPAL SECRETARY TO GOVT. PANCHAYATI RAJ AND DRINKING WATER DEPT., KHURDA CH. GOURIPRABHA PATNAIK VS	SIDHESWAR MALLIK VS	// // 0	AOR20220001326C202500005
243	D-WP(C)/49390/2025	STATE OF ODISHA SUJATA SAHOO VS	SITA KANTA HOTA VS	// // 0	
244	D-WP(C)/49392/2025	THE STATE OF ODISHA JHINI DAS@JINI VS	SANJIB RAY VS	// // 0	
245	D-WP(C)/49393/2025	STATE OF ODISHA USHARANI JENA VS	BISWAJIT PASAYAT VS	// // 0	
246	D-WP(C)/49394/2025	STATE OF ODISHA MANAGING DIRECTOR, NAGARUN CONSTRUCTION WORKS, BBSR VS KABI JENA	SUNIL KUMAR SUDHARMA RAO VS	// // 0	
247	D-WP(C)/49395/2025	STATE OF ODISHA PRADIP KUMAR DEY VS M/S. KHUSI REALCON PVT. LTD., BBSR	DIPAK KUMAR DEY VS	// // 0	
248	D-WP(C)/49396/2025	STATE OF ODISHA PURNA CHANDRA PATRA VS	KODANDA KUMAR BHUYAN VS	// // 0	
249	D-WP(C)/49397/2025	STATE OF ODISHA NIRANJAN BARAD VS COLLECTOR, NAYAGARH	NIRANJAN LENKA VS	// // 0	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/49398/2025	SWARNALATA DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500220
251	D-WP(C)/49399/2025	PRAFULLA KUMAR JENA VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //	
252	D-WP(C)/49401/2025	NIKUNJA KISHORE DAS VS STATE OF ORISSA	DEBENDRA NATH MISRA VS	// 0 //	
253	D-WP(C)/49402/2025	LILLY DAS VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //	
254	D-WP(C)/49403/2025	S.K.GOLAM HYDER ALLI VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //	
255	D-WP(C)/49404/2025	SAMAY HEMBRAM VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //	
256	D-WP(C)/49405/2025	SK.ASHIK ALI VS UTKAL UNIVERSITY, BBSR	ADYASIDHI MISHRA VS	// 0 //	
257	D-WP(C)/49406/2025	BISWANATH APOT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
258	D-WP(C)/49407/2025	DR. NAGEN CHANDRA SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //	
259	D-WP(C)/49409/2025	BHOLA PRASAD YADAV VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //	
260	D-WP(C)/49410/2025	M/S. MAHANADI COALFIELDS LIMITED, JHARSUGUDA VS STATE OF ODISHA	DR.SIT AUROBINDO ACHARYA VS	// 0 //	
261	D-WP(C)/49411/2025	KAPILAS DIPA	KUNAL KUMAR SWAIN	//	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/49412/2025	AMARENDRANATH DAS	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/49413/2025	SACHIDANANDA PRADHAN	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/49414/2025	SEKH IBRAHIM	MANOJ VERMA	//	
		VS	VS	0	
		UNION OF INDIA		//	
265	D-WP(C)/49415/2025	BINOD KUMAR MALLICK	ASHOK KUMAR MOHAPATRA	//	AOR20220001551C202500018
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/49417/2025	SAUBHAGYA MANJARI PATNAIK	AMITAV TRIPATHY	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
267	D-WP(C)/49418/2025	ABHIMANYU JENA	SUKANTA KUMAR DALAI	//	AOD20240000306C202500169
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/49419/2025	SASANKA KUMAR SAHOO	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/49420/2025	M/S SHREE LAXMI APARELS	SUKANTA KUMAR DALAI	//	AOD20240000306C202500170
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/49421/2025	NILAMANI BEMAL	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/49422/2025	MANAGING DIRECTOR, NAGARJUN CONSTRUCTION	SUNIL KUMAR RAO	//	
		VS	VS	0	
		KABI JENA		//	
272	D-WP(C)/49423/2025	BHIKARI CHARAN BEHERA	SANJIB KUMAR RATH	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/49424/2025	STATE OF ODISHA M/S. ARYAN ISPAT AND POWER PRIVATE LIMITED, BANGALORE	BANDESHI MOHANTY	//	
		VS	VS	0	
274	D-WP(C)/49425/2025	GENERAL MANAGER, THE DISTRICT INDUSTRIES CENTRE, ROURKELA, SUNDERGARH NEERJA PIPLANI	GOURI MOHAN RATH	//	
		VS	VS	0	
275	D-WP(C)/49426/2025	MEMBER, BOARD OF REVENUE, ODISHA, BBSR JALANDHAR PADHAN	NIRANJAN NAYAK	//	
		VS	VS	0	
276	D-WP(C)/49429/2025	STATE OF ODISHA NIRAKAR SWAIN	BALARAM NAYAK	//	
		VS	VS	0	
277	D-WP(C)/49430/2025	STATE OF ODISHA RATNAKAR SAMAL	KHIROD CHANDRA MAJHI	//	
		VS	VS	0	
278	D-WP(C)/49431/2025	R.T.O.DHENKANAL M/S MUTHOOT FINCORP LTD., CUTTACK	ASIT KUMAR CHAUDHURY	//	
		VS	VS	0	
279	D-WP(C)/49432/2025	STATE OF ODISHA UPENDRANATH SAHOO	SANJIB KUMAR RATH	//	
		VS	VS	0	
280	D-WP(C)/49436/2025	STATE OF ODISHA PRASANTA KUMAR PATNAYAK	SATYAJIT BEHERA	//	
		VS	VS	0	
281	D-WP(C)/49437/2025	STATE OF ODISHA BANK OF BARODA, ZONAL HEAD, BBSR	KHAN MAHMOODUL HASAN NIAMATI	//	
		VS	VS	0	
282	D-WP(C)/49440/2025	AUTHORITY UNDER MINIMUM WAGES ACT 1948 AND REGIONAL LABOUR COMMISSIONER, BBSR SAGAR SAHOO	DIGANTA DAS	//	
		VS	VS	0	
283	D-WP(C)/49443/2025	CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BBSR RAJAT RASHMI SAMAL	PRABHU PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :28/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/49444/2025	MADHUSMITA BISWAL VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //	
285	D-WP(C)/49447/2025	BINODINI MAHARANA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
286	D-WP(C)/49450/2025	BIBHUPRASAD PANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
287	D-WP(C)/49451/2025	NIRANJAN JENA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
288	D-WP(C)/49453/2025	MAA ANAPURNA SHG, CUTTACK VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //	
289	D-WP(C)/49454/2025	SURYAMANI DASH VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //	
290	D-WP(C)/49456/2025	BALARAM SWAIN VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //	
291	D-WP(C)/49457/2025	KARTIKA PRUSTY VS STATE OF ODISHA	TARAKANTA NANDA VS	// 0 //	
292	D-WP(C)/49458/2025	ANGADA PADHAN VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //	
293	D-WP(C)/49462/2025	MANJULATA NAYAK VS STATE OF ODISHA	NIRANJAN BEHERA VS	// 0 //	AOD20250001173C202500002
294	D-WP(C)/49464/2025	DR.BIRA KISHORE DASH VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //	
295	D-WP(C)/49465/2025	MIR ABDUL SALAM	BIPIN BIHARI SENAPATY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/49466/2025	BANABIHARI SWAIN	TRILOCHAN PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/49468/2025	GAYATRI SAHU	DHANANJAYA MUND	//	
		VS	VS	0	
		UNION BANK OF INDIA, GOSANI NUAGAON BRANCH, GANJAM		//	
298	D-WP(C)/49469/2025	SIMARANI DAS	NIROD KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/49471/2025	ALOK KUMAR BHUTIA	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/49473/2025	GAGAN SHIAL	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/49475/2025	GANGADHAR PRUSTY	TARAKANTA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/49476/2025	ABANI GANDA @ ABANI KUMAR GANDA	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		THE REVENUE DIVISIONAL COMNR, SOUTHERN DIVISION, ODISHA, BERHAMPUR		//	
303	D-WP(C)/49477/2025	HARAPRASAD MOHANTA	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/49479/2025	PRAMILA GOCHHAYAT	AMBIKA PRASAD RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/49480/2025	PRAMOD KUMAR MISHRA	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/49481/2025	BHABAGRAHI SAHOO	GYANA RANJAN MAHAPATRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/49483/2025	COLLECTOR AND DISTRICT MAGISTRATE, KHURDA KANCHAN GOCHHAYAT VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// // ()	
308	D-WP(C)/49484/2025	SMITARANI SATAPATHY VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN-2 VS	// // ()	AOD20250000501C202500006
309	D-WP(C)/49485/2025	RUDRA PRASANNA MISHRA VS BANK OF BARODA,NAYAPALI, BBSR	SAYANTAN PANDA VS	// // ()	
310	D-WP(C)/49488/2025	DURYODHAN BAG VS STATE OF ODISHA	PAHALLADA SAHU VS	// // ()	
311	D-WP(C)/49489/2025	DEBABRATA MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN-2 VS	// // ()	AOD20250000501C202500007
312	D-WP(C)/49491/2025	PRABODH KUMAR PANDEY VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN-2 VS	// // ()	AOD20250000501C202500008
313	D-WP(C)/49492/2025	PALAU BAG VS ADDITIONAL COMMISSIONER SETTLEMENT AND CONSOLIDATION	DHANESWAR BARIK VS	// // ()	AOD20250000498C202500044
314	D-WP(C)/49493/2025	KAUSTUBHA SAHU VS STATE OF ODISHA	SMRUTI RANJAN DEBATA VS	// // ()	AOD20250000501C202500009
315	D-WP(C)/49494/2025	BINATI PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// // ()	
316	D-ABLAPL/36887/2025	ROHIT KUMAR GIRI VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	//0 // ()	
317	D-ABLAPL/36892/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /342 /2025 // ()	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/36893/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /354 /2025 () //	
319	D-ABLAPL/36894/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /348 /2025 () //	
320	D-ABLAPL/36895/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /355 /2025 () //	
321	D-ABLAPL/36896/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /343 /2025 () //	
322	D-ABLAPL/36897/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /356 /2025 () //	
323	D-ABLAPL/36899/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /345 /2025 () //	
324	D-ABLAPL/36900/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /357 /2025 () //	
325	D-ABLAPL/36901/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /358 /2025 () //	
326	D-ABLAPL/36902/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /349 /2025 () //	
327	D-ABLAPL/36903/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /346 /2025 () //	
328	D-ABLAPL/36904/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /359 /2025 () //	
329	D-ABLAPL/36905/2025	MANAS RANJAN NAYAK	SAMBIT SAMAL	NANDIPADA /347 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/36906/2025	MANAS RANJAN NAYAK	SAMBIT SAMAL	NANDIPADA /350 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/36907/2025	MANAS RANJAN NAYAK	SAMBIT SAMAL	NANDIPADA /344 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/36908/2025	PABITRA KUMAR BEHERA	ARIJEET MISHRA	JAJPUR SADAR /328 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/36910/2025	MANAS RANJAN NAYAK	SAMBIT SAMAL	NANDIPADA /351 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/36912/2025	KAIM SAHA	ARIJEET MISHRA	PURUNABAZAR /282 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/36913/2025	MANAS RANJAN NAYAK	SAMBIT SAMAL	NANDIPADA /352 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/36917/2025	MANAS RANJAN NAYAK	SAMBIT SAMAL	NANDIPADA /353 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/36918/2025	BIBHUTI BHUSAN JENA	HAREKRUSHNA DASH	GURUDIJHATIA /200 /2025	AOD20240000001C202500190
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/36920/2025	BABAN NAYAK	LAXMIDHAR MAHAPATRA	CUTTACK SADAR /906 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/36924/2025	ADIL HOSSAIN	PRATYUSHA NAIDU	JAGATSINGPUR /1289 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/36925/2025	PARESH SAHOO @ BAPUN SAHU @ PARAMESWAR	SIVA SANKAR CHAINI	BASUDEVPUR /734 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/36926/2025	STATE OF ODISHA SK. JAHID @ ANIL VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /540 /2025 ()	
342	D-ABLAPL/36927/2025	STATE OF ODISHA LITU NAIK VS	BIKRAM KESHARI RAJ VS	// //0 ()	
343	D-ABLAPL/36929/2025	STATE OF ODISHA SUMANTA MADHEI VS	UMAKANTA BARIK VS	// PANDAPADA /53 /2023 ()	
344	D-ABLAPL/36930/2025	STATE OF ODISHA SK. JANU VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /540 /2025 ()	
345	D-ABLAPL/36932/2025	STATE OF ODISHA SK. CHAHANA @ SK. SAKIRUDDIN VS	DEEPAK KU SAHOO VS	// KUDANAGARI /292 /2025 ()	
346	D-ABLAPL/36933/2025	STATE OF ODISHA BABULI BARIK @ NIRANJAN BARIK @ NIRANJAN BARIK VS	DEEPAK PANDA VS	// PURI SADAR /487 /2024 ()	
347	D-ABLAPL/36934/2025	STATE OF ODISHA SASIKANTA JENA VS	SUNIL KUMAR PANDA VS	// KUAKHIA /480 /2025 ()	
348	D-ABLAPL/36935/2025	STATE OF ODISHA KANHU CHARAN JENA VS	MANORANJAN DASH VS	// RASGOBINDPUR /422 /2025 ()	
349	D-ABLAPL/36937/2025	STATE OF ODISHA BIKRAM KESHARI PAL VS	SNEHASISH BEHERA VS	// DHENKANAL SADAR /949 /2025 ()	
350	D-ABLAPL/36938/2025	STATE OF ODISHA ASWINI KUMAR BARICK VS	SNEHASISH BEHERA VS	// JAGATSINGPUR /220 /2025 ()	
351	D-ABLAPL/36947/2025	STATE OF ODISHA ASIT KUMAR PANDA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// KULIANA /91 /2022 () //	

ORISSA HIGH COURT**FILING REPORT AS ON :28/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/36949/2025	DUSMANTA KUMAR SWAIN VS STATE OF ODISHA	NITYABRATA BEHURIA VS	TANGI /358 /2025 () //	
353	D-ABLAPL/36961/2025	BHAKTABANDHU RANA VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	BONAI /241 /2025 () //	
354	D-ABLAPL/36964/2025	DEVI PRASAD DASH @ DEVI RANJAN DASH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /358 /2025 () //	
355	D-ABLAPL/36967/2025	SATYABRATA BHOLA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	JANKIA P.S. /430 /2025 () //	
356	D-ABLAPL/36970/2025	UDHABAV PANGI VS STATE OF ODISHA	DEBAJYOTI PANDA VS	NANDAPUR /138 /2025 () //	
357	D-ABLAPL/36977/2025	MANMATH MOHANTY VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	AIR FIELD P.S. /33 /2025 () //	
358	D-ABLAPL/36981/2025	RAMESH RAUTA @ RAMESH CHANDRA RAUTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /153 /2025 () //	
359	D-ABLAPL/36983/2025	SATYABRAT PARIDA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	JANKIA P.S. /459 /2025 () //	
360	D-ABLAPL/36987/2025	SANJUKTA PARIDA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	JANKIA P.S. /459 /2025 () //	
361	D-ABLAPL/36991/2025	SASHIPRIYA MOHARANA VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	BALIANTA P.S. /527 /2025 () //	
362	D-ABLAPL/36992/2025	GOURANGA CHANDA VS STATE OF ODISHA	DHARMENDRA SETHY VS	OUPADA /178 /2025 () //	
363	D-ABLAPL/36999/2025	CHARLS PATTANAYAK	SMRUTI RANJAN ROUT	MAHILA P.S.(BBSR) /353 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
364	D-ABLAPL/37001/2025	STATE OF ODISHA SUBHRANSHU DAS	SMRUTI RANJAN ROUT	// MAHANGA /350 /2025	
		VS	VS	()	
365	D-ABLAPL/37002/2025	STATE OF ODISHA AVTAR SINGH	SOUMYA RANJAN DAS	// PLANTSITE /263 /2016	
		VS	VS	()	
366	D-ABLAPL/37010/2025	STATE OF ODISHA SRINIBAS PUHAN	KULDEEP MOHANTY	// //	AOD20240000012C202500289
		VS	VS	()	
367	D-ABLAPL/37016/2025	STATE OF ODISHA JIKU BEHERA @ ISWAR BEHERA	SAMVIT MOHANTY	// BALIKUDA /273 /2025	
		VS	VS	()	
368	D-ABLAPL/37021/2025	STATE OF ODISHA TAPAS KUMAR PARIDA	SANTOSH SETHI	// RANPUR /40 /2024	
		VS	VS	()	
369	D-ABLAPL/37022/2025	STATE OF ODISHA DEBRATA PARIYA @ DEBABRATA PAYRA @ BABU PRAVASH CHANDRA JENA		// JALESWAR /73 /2010	
		VS	VS	()	
370	D-ABLAPL/37026/2025	STATE OF ODISHA NIGAMANANDA BEHERA	SURENDRA KUMAR BISWAL	// JHARSUGUDA /587 /2025	
		VS	VS	()	
371	D-ABLAPL/37028/2025	STATE OF ODISHA JAGAN @ JAGANNATH PRADHAN	JYOTIRMAYA SAHOO	// KHURDA SADAR /165 /2025	
		VS	VS	()	
372	D-ABLAPL/37035/2025	STATE OF ODISHA SAROJ KUMAR MOHANTY	BISWAJIT NAYAK	// TIRTOL /605 /2025	
		VS	VS	()	
373	D-ABLAPL/37037/2025	STATE OF ODISHA MALATI MUDULI	PRASANT KUMAR BARIK	// TIHIDI /77 /2025	
		VS	VS	()	
374	D-ABLAPL/37046/2025	STATE OF ODISHA ARAKSHIT SAMANTRAY	PRADEEP KUMAR DASH	// //	AOR20220002710C202500026
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/37047/2025	STATE OF ODISHA NANDA @ LANDA @ SIDHARTH KUMAR LENKA VS STATE OF ODISHA	BISWAJIT NAYAK VS	// SECTOR-7 /230 /2025 ()	//

ORISSA HIGH COURT

MISC CASES FILED on :28/11/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTR/33667/2025 CONTR/32/2025	PARBATI PRADHAN MP	ADV.	8/2025
2	D-OJC/5249/1994 OJC/5249/1994	KHITISH CH. MOHANTA MP	MAHESWAR MOHANTY	12/2025
3	D-CRLLP/36975/2025 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS,S.C.VIGILANCE	80/2025
4	D-CRLLP/36997/2025 CRLLP/ /	DR. PRANABESH PANDA MP	PRASANNA KUMAR PARHI	81/2025
5	D-CRP/45425/2025 CRP/ /	AFROJA BANO MP	SHAIK ABDUL NAYEEM	97/2025
6	D-MSA/49309/2025 MSA/ /	M/S. BOUDH INFAR VENTURE PVT. LTD., MP	BIBHU DAPRASAD SARANGI	133/2025
7	D-OTAPL/49339/2025 OTAPL/ /	PRINCIPAL COMMISSIONER OF CGST AND MP	PRANJAY KUMAR PANDA (SR. S.C.)	194/2025
8	D-CRLMP/36888/2025 CRLMP/ /	SRIMATI SUSNA MP	Laxmi Sharma	262/2025
9	D-CRLMP/36976/2025 CRLMP/ /	BIJAYA KUMAR MALLIK MP	SAROJ KUMAR SWAIN	263/2025
10	D-JCRLA/1458/2025 JCRLA/6/2025	DIBYA KUMAR BADI MP	ADV.	402/2025
11	D-JCRLA/1458/2025 JCRLA/6/2025	DIBYA KUMAR BADI MP	ADV.	403/2025
12	D-CONTC/32495/2025 CONTC/3827/2025	BISWANATH SAHOO MP	PRONoy MOHANTY	470/2025
13	D-CONTC/32505/2025 CONTC/3832/2025	BISWANATH SAHOO MP	PRONoy MOHANTY	471/2025
14	D-CONTC/32502/2025 CONTC/3828/2025	BISWANATH SAHOO MP	PRONoy MOHANTY	472/2025
15	D-CONTC/32513/2025 CONTC/3844/2025	BISWANATH SAHOO MP	PRONoy MOHANTY	473/2025
16	D-CONTC/32498/2025 CONTC/3858/2025	BISWANATH SAHOO MP	PRONoy MOHANTY	474/2025
17	D-RVWPET/49460/2025 RVWPET/ /	KANAKALATA GIRI MP	BIBHUTI BHUSAN MISHRA	490/2025
18	D-RVWPET/49460/2025 RVWPET/ /	KANAKALATA GIRI MP	BIBHUTI BHUSAN MISHRA	491/2025
19	D-RPFAM/30741/2025 RPFAM/214/2025	RADHAMOHAN @ ASWIN KU. BEHERA MP	HEMANTA KUMAR RATSINGH	566/2025
20	D-RPFAM/46729/2025 RPFAM/ /	DAMAYANTI HEMBRUM MP	SOUMYA JYOTI BISWAL	567/2025
21	D-RPFAM/49382/2025 RPFAM/ /	NAKULA BEHERA MP	AKSHAYA KUMAR SAHOO	568/2025
22	D-CMAPL/49439/2025 CMAPL/ /	NABIN KUMAR PANDA MP	AJAYA KUMAR DASH	573/2025
23	D-CMAPL/49496/2025 CMAPL/ /	M/S ARCHITECTS COMBINE, KHURDA MP	ADV.	574/2025
24	D-MATA/1870/2025 MATA/43/2025	RACHANA DAS MP	MAHESWAR MOHANTY	677/2025
25	D-MATA/33378/2025 MATA/354/2025	MOHANISH PRATAP SINGH CHAUHAN MP	OM SWARUP	678/2025
26	D-MATA/48774/2025	TRUPTIMAYEE PRADHAN	AMITAV TRIPATHY	

	MATA/ /	MP		679/2025
27	D-MATA/49441/2025	BABRUBAHAN PADHI	BISHNU PRASAD PRADHAN	
	MATA/ /	MP		680/2025
28	D-MATA/49441/2025	BABRUBAHAN PADHI	BISHNU PRASAD PRADHAN	
	MATA/ /	MP		681/2025
29	D-MATA/49448/2025	MITASHA SINGH	OM SWARUP	
	MATA/ /	MP		682/2025
30	D-MATA/47363/2025	SUJAY KUMAR BERA	SANTOSH CHANDRA ATABUDHI	
	MATA/ /	MP		683/2025
31	D-FAO/49299/2025	M/S. JAGANATH RICE MILL, KURDHA	SUSHIL KUMAR PATNAIK	
	FAO/ /	MP		1041/2025
32	D-BLAPL/35541/2025	VEENIT KUMAR NAIK @ VINIT KUMAR NAIK	RISHUNATH DASMOHAPATRA	
	BLAPL/ /	MP		1129/2025
33	D-BLAPL/33812/2025	SUNIL SAHU	JUGALA KISHORE PANDA	
	BLAPL/11627/2025	MP		1130/2025
34	D-BLAPL/36702/2025	CHINTAMANI BEHERA	SUKANTA KUMAR DALAI	
	BLAPL/ /	MP		1131/2025
35	D-CRLREV/36931/2025	DIPTI RANJAN SWAIN	TRILOCHAN PANIGRAHI	
	CRLREV/ /	MP		1428/2025
36	D-CRLREV/35017/2025	TRILOKESH RANJAN PARIDA	SATYA NARAYAN BHRAMAR RAY	
	CRLREV/918/2025	MP		1429/2025
37	D-CRLREV/36972/2025	PRADEEP KUMAR DEEP@PRADIP DIP	MANAS KUMAR CHAND	
	CRLREV/ /	MP		1430/2025
38	D-CRLREV/36972/2025	PRADEEP KUMAR DEEP@PRADIP DIP	MANAS KUMAR CHAND	
	CRLREV/ /	MP		1431/2025
39	D-CRLREV/37019/2025	MADHA @ MADHAB CHANDRA SAHU	SAROJ KUMAR PADHY	
	CRLREV/ /	MP		1432/2025
40	D-CRLREV/37027/2025	AJIT GRAHACHARYA	SAMIR KUMAR MISHRA(SR. ADV.)	
	CRLREV/ /	MP		1433/2025
41	D-CRLREV/37027/2025	AJIT GRAHACHARYA	SAMIR KUMAR MISHRA(SR. ADV.)	
	CRLREV/ /	MP		1434/2025
42	D-RSA/47253/2025	JAYANTI DASH	SWARUP KUMAR PATNAIK	
	RSA/598/2025	MP		1651/2025
43	D-RSA/1546/2024	RATAN KUMAR DAS	DWARIKA PRASAD MOHANTY	
	RSA/33/2024	MP		1652/2025
44	D-RSA/1726/2024	RATAN KUMAR DAS	DWARIKA PRASAD MOHANTY	
	RSA/42/2024	MP		1653/2025
45	D-RSA/46468/2025	GANGU PATRA	MANORANJAN MISHRA	
	RSA/ /	MP		1654/2025
46	D-RSA/56/2009	PRABINA PATEL	BYOMOKESH SAHOO	
	RSA/56/2009	MP		1655/2025
47	D-RSA/49433/2025	RABINDRANATH PASAYAT	SAILESH DAS	
	RSA/ /	MP		1656/2025
48	D-RSA/49490/2025	ANAMA ROUL	SHAKTI PRASAD DAS	
	RSA/ /	MP		1657/2025
49	D-RSA/49490/2025	ANAMA ROUL	SHAKTI PRASAD DAS	
	RSA/ /	MP		1658/2025
50	D-CMP/49308/2025	SUKADEB MAHAR	PRASANTA KUMAR DAS	
	CMP/ /	MP		1958/2025
51	D-CMP/49310/2025	SULOCHANA PRADHAN @ KHATEI	GOPINATH MISHRA	
	CMP/1910/2025	MP		1959/2025
52	D-CMP/49311/2025	NIMAI CHARAN GHIBILA	JAGANNATH BHUYAN	
	CMP/1911/2025	MP		1960/2025
53	D-CMP/49315/2025	JAYARAM SAHOO	PARSURAM PARIJA	
	CMP/ /	MP		1961/2025
54	D-CMP/49319/2025	M/S. ODISHA MINING CORPORATION LTD	PIBESU UROBINDO ACHARYA	
	CMP/ /	MP		1962/2025
55	D-CMP/49308/2025	SUKADEB MAHAR	PRASANTA KUMAR DAS	
	CMP/ /	MP		1963/2025
56	D-CMP/49331/2025	K.KUSUMA	HARIPAD MOHANTY	
	CMP/ /	MP		1964/2025
57	D-CMP/49342/2025	TIRUPATI PANIGRAHI	ABHISHEK DASH	
	CMP/1912/2025	MP		1965/2025

58	D-CMP/49341/2025 CMP/ /	NIRUPAMA BAG MP	SUMIT KUMAR MOHANTY	1966/2025
59	D-CMP/48850/2025 CMP/ /	GOKULANANDA TRIPATHY MP	RAGHUNATH DASMOHAPATRA	1967/2025
60	D-CMP/48850/2025 CMP/ /	GOKULANANDA TRIPATHY MP	RAGHUNATH DASMOHAPATRA	1968/2025
61	D-CMP/49370/2025 CMP/ /	TALEMUN BIBI MP	ACHYUTANANDA PATTANAİK	1969/2025
62	D-CMP/49373/2025 CMP/ /	RABI NARAYAN NAYAK MP	TRILOCHAN PANIGRAHI	1970/2025
63	D-CMP/49384/2025 CMP/ /	M/S. MANDAKINI COAL CO. LTD., MP	ANGULASIT KUMAR DASH	1971/2025
64	D-CMP/49391/2025 CMP/ /	PRINCIPAL, KUSUM DEVI SATSANGHA MP	WOMENS COOPERATIVE SOCIETY	1972/2025
65	D-CMP/49416/2025 CMP/ /	NANDA KISHORE SAHU MP	AMBUJA BANDHU PARIDA	1973/2025
66	D-CMP/36938/2024 CMP/950/2024	PRADIPTA KUMAR PATEL MP	M/S.PRAMOD KUMAR PADHEE, S.PADHEE	1974/2025
67	D-CMP/35442/2025 CMP/1663/2025	PURNA CHANDRA MAHARANA MP		1975/2025
68	D-CMP/49472/2025 CMP/ /	SUBHAN ALLAH KHAN MP	AJODHYA RANJAN DASH	1976/2025
69	D-CMP/49486/2025 CMP/ /	BHAGABAT PRADHAN MP	AMIT PRASAD BOSE	1977/2025
70	D-CMP/49495/2025 CMP/ /	BIBUTI BHUSAN PRADHAN MP	AMIT PRASAD BOSE	1978/2025
71	D-ABLAPL/31702/2025 ABLAPL/12197/2025	SANTOSH KUMAR PATI @ SANTOSH PATI MP		2130/2025
72	D-ABLAPL/28259/2025 ABLAPL/11031/2025	BACHAN SAHU MP		2131/2025
73	D-ABLAPL/29237/2025 ABLAPL/11447/2025	MOHAMMAD ISHAQ MP		2132/2025
74	D-ABLAPL/30508/2025 ABLAPL/11817/2025	AMAR BALLHAB DAS MP		2133/2025
75	D-ABLAPL/19363/2025 ABLAPL/7683/2025	MAHIT KUMAR SENAPATI @ MOHIT SENAPATI MP		2134/2025
76	D-ABLAPL/33498/2025 ABLAPL/12810/2025	THOTA KIRAN KUMAR MP		2135/2025
77	D-ABLAPL/35136/2025 ABLAPL/13337/2025	DIPU @ DEEPAK KUMAR BARIK MP	LALATENDU SAMANTARAY	2136/2025
78	D-ABLAPL/14299/2025 ABLAPL/6198/2025	JAYANARAYAN JENA MP		2137/2025
79	D-ABLAPL/31815/2025 ABLAPL/12258/2025	JITENDER KUMAR @ JITENDRA KUMAR MAHATO MP		2138/2025
80	D-MACA/23117/2025 MACA/823/2025	THE ASSISTANT DIRECTOR S.I.B. OFFICE MP	MINOR CONTROL INSRP, BSR COUNSEL	2742/2025
81	D-MACA/49452/2025 MACA/ /	B.M., HDFC ERGO GENERAL INSURANCE CO. MP	ABBI KHAN	2743/2025
82	D-MACA/49461/2025 MACA/ /	B.M. (LEGAL CLAIMS), EDELWEISS GENERAL INSURANCE MP	EDELWEISS GENERAL INSURANCE COMPANY LTD.	2744/2025
83	D-CRLA/404/2020 CRLA/404/2020	BIKA@SUBASH BISWAL MP	MANAS CHAND	3283/2025
84	D-CRLA/417/2019 CRLA/417/2019	SANTOSH BISWAL MP	BAIBASWATA PANIGRAHI MR.PULAKESH MOHANTY	3284/2025
85	D-CRLA/33065/2025 CRLA/ /	ARATI MISHRA MP	NIRANJAN LENKA	3285/2025
86	D-CRLA/36969/2025 CRLA/ /	SARAT CHANDRA NAYAK MP	DALIRANI BEHURAY	3286/2025
87	D-CRLA/36969/2025 CRLA/ /	SARAT CHANDRA NAYAK MP	DALIRANI BEHURAY	3287/2025
88	D-CRLA/5945/2025 CRLA/270/2025	KRUSHNA HARIJAN MP	ANIRUDHA DAS	3288/2025
89	D-CRLA/37005/2025	RAJA DAS	REBATI LATA PANDA	

	CRLA/ /	MP		3289/2025
90	D-CRLA/37005/2025	RAJA DAS	REBATI LATA PANDA	
	CRLA/ /	MP		3290/2025
91	D-CRLA/37007/2025	ACHTYUTANANDA BEHERA	PRASANTA KUMAR NANDA	
	CRLA/ /	MP		3291/2025
92	D-CRLA/37007/2025	ACHTYUTANANDA BEHERA	PRASANTA KUMAR NANDA	
	CRLA/ /	MP		3292/2025
93	D-CRLA/4450/2025	MAKURU JUANGA	SOUBHAGYA SWAIN	
	CRLA/261/2025	MP		3293/2025
94	D-CRLA/37015/2025	RANJAN DALEI	SATYANARAYAN MISHRA	
	CRLA/ /	MP		3294/2025
95	D-CRLA/37044/2025	BADAL BEHERA	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		3295/2025
96	D-CRLA/37015/2025	RANJAN DALEI	SATYANARAYAN MISHRA	
	CRLA/ /	MP		3295/2025
97	D-CRLA/37044/2025	BADAL BEHERA	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		3296/2025
98	D-CRLMC/34718/2025	SHAKTI SHANKAR PATRA	IN PERSON	
	CRLMC/4901/2025	MP		3581/2025
99	D-CRLMC/36898/2025	SATRUGHNA ROUT	RAMAKANTA PANDA	
	CRLMC/ /	MP		3582/2025
100	D-CRLMC/28704/2025	JITU KALET		
	CRLMC/3832/2025	MP		3583/2025
101	D-CRLMC/26701/2025	GIRIJA SANKAR DAS		
	CRLMC/3555/2025	MP		3584/2025
102	D-CRLMC/36944/2025	MISHRA CHANDRA BEHERA	SOUMYA RANJAN MOHANTY	
	CRLMC/5053/2025	MP		3585/2025
103	D-CRLMC/31115/2025	SONU SAHU @ SAHOO		
	CRLMC/4205/2025	MP		3586/2025
104	D-CRLMC/36986/2025	PRAMOD KUMAR SAHOO	PRADEEPTA KUMAR SWAIN	
	CRLMC/ /	MP		3587/2025
105	D-CRLMC/36993/2025	AJAY KUMAR RAI @ RAY	PRASANNA KUMAR MISHRA	
	CRLMC/ /	MP		3588/2025
106	D-CRLMC/29292/2025	SURESH MINZ		
	CRLMC/4061/2025	MP		3589/2025
107	D-CRLMC/37006/2025	BHAJANA PATRA	PRIYA RANJAN SINGH	
	CRLMC/ /	MP		3590/2025
108	D-CRLMC/37030/2025	NIRANJAN ROUT @ DILU	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		3591/2025
109	D-CRLMC/37040/2025	MASTARAM BAGARTYA	TUKUNA KUMAR MISHRA	
	CRLMC/ /	MP		3592/2025
110	D-WA/49290/2025	STATE OF ODISHA	UMESH CHANDRA BEHURA,A.G.A	
	WA/ /	MP		4596/2025
111	D-WA/49290/2025	STATE OF ODISHA	UMESH CHANDRA BEHURA,A.G.A	
	WA/ /	MP		4597/2025
112	D-WA/49291/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		4598/2025
113	D-WA/49291/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		4599/2025
114	D-WA/72/2020	CHANDRAMANI SETHY	PRASANNA KUMAR MISHRA	
	WA/72/2020	MP		4600/2025
115	D-WA/152/2021	PUSPANJALI JENA	BUDHADEV ROUSTRAY	
	WA/152/2021	MP		4601/2025
116	D-WA/156/2021	NIRUPAMA ROUT	BIGYAN KUMAR SHARMA	
	WA/156/2021	MP		4602/2025
117	D-WA/46679/2025	SUBRAT KUMAR PADHY	PAMI RATH(SR. ADV.)	
	WA/ /	MP		4603/2025
118	D-WA/49340/2025	SABITRI DAS	SUPRATIV SAHOO	
	WA/ /	MP		4604/2025
119	D-WA/49381/2025	AMAR KUMAR SAHOO	SURYAKANTA DASH	
	WA/ /	MP		4605/2025
120	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		4606/2025

121	D-WA/42137/2024 WA/2731/2024	ODISHA STATE CIVIL SUPPLIES CORPORATION, Bhubaneswar	PRIONA SAHARMOHANTY, MR.SAMIR KU. MISHRA (SR.ADV.)	4607/2025
122	D-WP(C)/37734/2025 WP(C)/26100/2025	BALAJI KUMAR PATRA MP	ASHOK KUMAR MISRA	21401/2025
123	D-WP(C)/49297/2025 WP(C)/ /	KAINTARA PRIMARY AGRICULTURAL COOPERATIVE SOCIETY, Kaintara	COOPERATIVE SOCIETY, Kaintara	21402/2025
124	D-WP(C)/29678/2025 WP(C)/21359/2025	ARNNAPURNA PANDA MP	SIDHARTHA DAS	21403/2025
125	D-WP(C)/29551/2025 WP(C)/20706/2025	ARNNAPURNA PANDA MP	SIDHARTHA DAS	21404/2025
126	D-WP(C)/49302/2025 WP(C)/ /	SAMSAD BEGUM MP	SAIBRATA RATH	21405/2025
127	D-WP(C)/35679/2024 WP(C)/20300/2024	T. PRASAD RAO DORA MP	SAIBRATA RATH	21406/2025
128	D-WP(C)/19548/2021 WP(C)/19548/2021	PRAKASH CHANDRA SUNDARAY MP	NIRANJAN MAHARANA	21407/2025
129	D-WP(C)/3683/2023 WP(C)/3683/2023	MANMOHAN TRIPATHY MP		21408/2025
130	D-WP(C)/44066/2025 WP(C)/30553/2025	SANDHYARANI JENA MP	SATYAJIT MOHAPATRA (2), K.MOHANTY	21409/2025
131	D-WP(C)/49307/2025 WP(C)/ /	PRASANNA KUMAR SAHOO MP	KANANBALA ROY CHOUDHURY	21411/2025
132	D-WP(C)/1871/2022 WP(C)/1871/2022	PRASANTA KUMAR BARIK MP	NIRMAL CHANDRA DAS	21412/2025
133	D-WP(C)/13738/2023 WP(C)/13738/2023	SUDARSAN MOHANTY MP		21413/2025
134	D-WP(C)/22511/2022 WP(C)/22511/2022	DEEPAK KUMAR PAHI MP		21414/2025
135	D-WP(C)/7897/2022 WP(C)/7897/2022	PRAMOD KUMAR BEBARTA MP	SANTOSH KUMAR PATTANAİK	21415/2025
136	D-WP(C)/45657/2025 WP(C)/32258/2025	KALYANMAYEE SELF HELP GROUP. JALESMAN	SAMIR KUMAR MISHRA	21416/2025
137	D-WP(C)/41906/2025 WP(C)/29038/2025	MANOJ KUMAR SAMAL MP		21417/2025
138	D-WP(C)/41906/2025 WP(C)/29038/2025	MANOJ KUMAR SAMAL MP		21418/2025
139	D-WP(C)/41906/2025 WP(C)/29038/2025	MANOJ KUMAR SAMAL MP	PRADEEP KUMAR KHUNTIA	21419/2025
140	D-WP(C)/45822/2025 WP(C)/34145/2025	RASHMI REKHA RAUT MP	SANDHYARANI PANI	21420/2025
141	D-WP(C)/41906/2025 WP(C)/29038/2025	MANOJ KUMAR SAMAL MP	PRADEEP KUMAR KHUNTIA	21421/2025
142	D-WP(C)/49328/2025 WP(C)/ /	ARNAPURNA PANIGRAHI MP	TRILOCHAN PANIGRAHI	21422/2025
143	D-WP(C)/13095/2025 WP(C)/9515/2025	NIRUPAMA DAS MP	SUSANTA SEKHAR MOHAPATRA	21423/2025
144	D-WP(C)/49330/2025 WP(C)/ /	SANU DASH MP	PRASANTA KUMAR SATAPATHY	21424/2025
145	D-WP(C)/49337/2025 WP(C)/ /	BASANTA KUMAR SAHOO MP	ALOK KUMAR MOHANTY	21425/2025
146	D-WP(C)/14051/2012 WP(C)/14051/2012	JATENDRANATH SINGH MP	AGA, MR.D.N.LENKA(CGC)	21426/2025
147	D-WP(C)/42802/2025 WP(C)/29652/2025	SHYAM METALICS AND ENERGY LIMITED, SAMBALPUR MP		21427/2025
148	D-WP(C)/49343/2025 WP(C)/ /	TARA @ TARAMANI PARHI MP	SURESH KUMAR CHOUDHURY	21428/2025
149	D-WP(C)/49349/2025 WP(C)/ /	MANJU BISWAL MP	DEBA KUMAR RATH	21429/2025
150	D-WP(C)/49357/2025 WP(C)/ /	CHANDRA BHUSAN SAHU MP	BHARAT CHANDRA PATRA	21430/2025
151	D-WP(C)/2013/2017 WP(C)/2013/2017	SANATAN BARIK MP	JITENDRA KUMAR MISHRA (2)	21431/2025
152	D-WP(C)/33443/2025	BANAMBAR BEHERA		

	WP(C)/23199/2025	MP		21432/2025
153	D-WP(C)/49359/2025 WP(C)/ /	AMITA TRIPATHY MP	ASIT KUMAR JENA	21433/2025
154	D-WP(C)/49358/2025 WP(C)/34247/2025	GOBINDA CHANDRA PRADHAN MP	SOURAV SUMAN BHUYAN	21434/2025
155	D-WP(C)/49362/2025 WP(C)/ /	M/S S.K PLASTICS MP	SURESH CHANDRA DASH	21435/2025
156	D-WP(C)/32676/2025 WP(C)/22748/2025	JAGANNATH TRUCK OWNERS ASSOCIATION, BIRAJAN, SOURAV SUMAN BHUYAN MP		21436/2025
157	D-WP(C)/39775/2025 WP(C)/28431/2025	SISIR KUMAR MOHANTY MP		21437/2025
158	D-WP(C)/40478/2025 WP(C)/28761/2025	RAVISHARAN SINGH MP	DIPTI RANJAN BHOKTA	21438/2025
159	D-WP(C)/49368/2025 WP(C)/ /	NARASINGHA SAHU MP	BISWABIHARI MOHANTY	21439/2025
160	D-WP(C)/46628/2025 WP(C)/32568/2025	BHUBANESWARI THAKURANI BIJE, KRUPASHAKA KUMAR MOHAPATRA MP		21440/2025
161	D-WP(C)/22891/2024 WP(C)/13398/2024	NIKET SAHU MP	DEBASIS PANIGRAHI	21441/2025
162	D-WP(C)/43313/2025 WP(C)/30049/2025	BASANTI MAHARANA MP	MANAS RANJAN DASH, SUMIT KUMAR MOHANTY, P. JENA	21442/2025
163	D-WP(C)/49379/2025 WP(C)/ /	BALADEV PRASAD UPADHYAYA MP	DILLIP KUMAR MOHANTY	21443/2025
164	D-WP(C)/49378/2025 WP(C)/ /	SIDHESWAR PRADHAN MP	SAROJ KUMAR PADHY	21444/2025
165	D-WP(C)/15197/2024 WP(C)/8456/2024	URMILA SAHOO MP	MALAYA KUMAR MISHRA	21445/2025
166	D-WP(C)/39290/2021 WP(C)/39290/2021	PRASANTA KUMAR MOHAPATRA MP		21446/2025
167	D-WP(C)/49390/2025 WP(C)/ /	SUJATA SAHOO MP	SITA KANTA HOTA	21447/2025
168	D-WP(C)/42415/2025 WP(C)/29514/2025	MINAKETAN GIRI MP	KUNAL KUMAR SWAIN	21448/2025
169	D-WP(C)/49393/2025 WP(C)/ /	USHARANI JENA MP	BISWAJIT PASAYAT	21449/2025
170	D-WP(C)/54271/2024 WP(C)/3500/2025	PRAMODA KUMAR NAYAK MP	SHASHI BHUSAN JENA	21450/2025
171	D-WP(C)/12186/2025 WP(C)/10135/2025	CHANDRASEKHAR SAHOO MP	SHASHI BHUSAN JENA	21451/2025
172	D-WP(C)/49394/2025 WP(C)/ /	MANAGING DIRECTOR, NAGARUN CONSTRUCTION, SUDHAKARABAD MP		21452/2025
173	D-WP(C)/54268/2024 WP(C)/3265/2025	SANTOSH KUMAR MISHRA MP	SHASHI BHUSAN JENA	21453/2025
174	D-WP(C)/49402/2025 WP(C)/ /	LILLY DAS MP	TRILOCHAN PANIGRAHI	21454/2025
175	D-WP(C)/49405/2025 WP(C)/ /	SK.ASHIK ALI MP	ADYASIDHI MISHRA	21455/2025
176	D-WP(C)/49398/2025 WP(C)/ /	SWARNALATA DAS MP	KRISHNA CHANDRA SAHU	21456/2025
177	D-WP(C)/23919/2021 WP(C)/23919/2021	PRAKASH CHANDRA JENA MP	ATUL TRIPATHY	21457/2025
178	D-WP(C)/49409/2025 WP(C)/ /	BHOLA PRASAD YADAV MP	BYOMOKESH SAHOO	21458/2025
179	D-WP(C)/49410/2025 WP(C)/ /	M/S. MAHANADI COALFIELDS LIMITED, JPSRAGRO, BINDO ACHARYA MP		21459/2025
180	D-WP(C)/49414/2025 WP(C)/ /	SEKH IBRAHIM MP	MANOJ VERMA	21460/2025
181	D-WP(C)/49422/2025 WP(C)/ /	MANAGING DIRECTOR, NAGARJUN CONSTRUCTION, SUDHAKARABAD MP		21461/2025
182	D-WP(C)/49422/2025 WP(C)/ /	MANAGING DIRECTOR, NAGARJUN CONSTRUCTION, SUDHAKARABAD MP		21462/2025
183	D-WP(C)/49425/2025 WP(C)/ /	NEERJA PIPLANI MP	GOURI MOHAN RATH	21463/2025

184	D-WP(C)/49424/2025 WP(C)/ /	M/S. ARYAN ISPAT AND POWER PRIVATE LIMITED, SAMBALPUR MP		21464/2025
185	D-WP(C)/35090/2025 WP(C)/24278/2025	SOUGAT SEKHAR ROUSTRAY MP	PRABODHA CHANDRA NAYAK	21465/2025
186	D-WP(C)/49431/2025 WP(C)/ /	M/S MUTHOOT FINCORP LTD., CUTTACK MP	ASIT KUMAR CHAUDHURY	21466/2025
187	D-WP(C)/49418/2025 WP(C)/ /	ABHIMANYU JENA MP	SUKANTA KUMAR DALAI	21467/2025
188	D-WP(C)/49443/2025 WP(C)/ /	RAJAT RASHMI SAMAL MP	PRABHU PRASAD MOHANTY	21468/2025
189	D-WP(C)/49444/2025 WP(C)/ /	MADHUSMITA BISWAL MP	TRILOCHAN PANIGRAHI	21469/2025
190	D-WP(C)/49440/2025 WP(C)/ /	SAGAR SAHOO MP	DIGANTA DAS	21470/2025
191	D-WP(C)/49420/2025 WP(C)/ /	M/S SHREE LAXMI APARELS MP	SUKANTA KUMAR DALAI	21471/2025
192	D-WP(C)/49451/2025 WP(C)/ /	NIRANJAN JENA MP	SAMIR KUMAR MISHRA	21472/2025
193	D-WP(C)/49453/2025 WP(C)/ /	MAA ANAPURNA SHG, CUTTACK MP	DILLIP KUMAR RAY	21473/2025
194	D-WP(C)/49466/2025 WP(C)/ /	BANABIHARI SWAIN MP	TRILOCHAN PANIGRAHI	21474/2025
195	D-WP(C)/49476/2025 WP(C)/ /	ABANI GANDA @ ABANI KUMAR GANDABHAWANI SANKAR PANIGRAHI MP		21475/2025
196	D-WP(C)/49481/2025 WP(C)/ /	BHABAGRAHI SAHOO MP	GYANA RANJAN MAHAPATRA	21476/2025
197	D-WP(C)/49475/2025 WP(C)/ /	GANGADHAR PRUSTY MP	TARAKANTA NANDA	21477/2025
198	D-WP(C)/49484/2025 WP(C)/ /	SMITARANI SATAPATHY MP	SUSANTA KUMAR PRADHAN	21478/2025
199	D-WP(C)/49489/2025 WP(C)/ /	DEBABRATA MOHAPATRA MP	SUSANTA KUMAR PRADHAN	21479/2025